

**SHRI JYOTIRMOY BOSU:** We have not received the gazettes. This item should be withheld till such time you get a confirmation from us that we have received the gazettes.

**MR. SPEAKER:** We will check up.

**SHRI JYOTIRMOY BOSU:** Sir, you have made an observation earlier that these gazettes must reach the Members before the papers are laid on the Table of the House. This item should be withheld till such time you get a confirmation that we have received copies of the gazette. Let your Secretary be directed to ascertain from us whether we have received the gazettes or not.

**MR. SPEAKER:** I will look into your complaint.

**SHRI JYOTIRMOY BOSU:** Let it be withheld till then; we would not allow this to be laid on the Table today.

श्रीमती ब्रह्मिण्या पी० रांगनेकर : (बम्बई उत्तर-मध्य) . अध्यक्ष महोदय, मीने श्री डम वारे में आवजेकाम किया है ।

**MR. SPEAKER:** I have postponed this item to Monday.

श्री शरद वाचब (जबलपूर) : अध्यक्ष महोदय मेरा पार्लमेट आफ आर्डर है। कल हाउस में जो कुछ हुआ, उसमें आप तो सीरियस थे, आप को तो पता था कि 'जेपी' की मल्लु हो गई है, तो देख कर मैं स्टेट मीनिंग क्यों नहीं डिक्लेयर की गई ? (स्वयंवाच)

**MR. SPEAKER:** The matter is listed for Monday.

श्री मनीराम बालकी : (मद्रा) अध्यक्ष महोदय, आप उन्हें बोलने क्यों नहीं देते हैं ? आप उन्हें सुनते क्यों नहीं हैं ? (स्वयंवाच)

**MR. SPEAKER:** You should not be an advocate for everybody. The matter will be taken up in the form of adjournment motion on Monday....

(Interruptions)\*\*

**MR. SPEAKER:** Do not, record. You must give notice to me.

You should have given notice to me. You must give notice to me.

(Interruptions)\*\*

**MR. SPEAKER:** Without notice, I won't allow anything. Now Mr. Narasimha Rao.

(Interruptions)\*\*

**MR. SPEAKER:** Give me notice. I will consider that. Without notice, I will not.

12.10 hrs.

## PUBLIC ACCOUNTS COMMITTEE

### STATEMENTS

**SHRI P. V. NARASIMHA RAO** (Hanamkonda): I beg to lay on the Table, a copy each of the following statements (Hindi and English versions):

(1) Statement showing final replies of Government to the recommendations contained in Chapter V and the action taken replies on the recommendations made in Chapter I of the Twenty-third Report of the Public Accounts Committee (Sixth Lok Sabha) regarding action taken by Government on the recommendations contained in their Hundred and ninety-seventh Report (Fifth Lok Sabha) on Trade Fairs and Exhibitions.

(2) Statement showing replies of Government to the recommendations contained in Chapter V and the action taken replies on the recommendations made in Chapter I of the Sixty-ninth Report of the Public Accounts Committee (Sixth Lok Sabha) regarding action taken by Government on the recommendations contained in their Two Hundred and thirtieth Report (Fifth Lok Sabha) on Expansion of Mormugao Port.

SHRI C. M. STEPHEN (Idukki): I just wanted to get an information. You would remember, Sir, there was a demand from this House for a discussion on the discussions with Mr. Kosygin. Finally, you made an announcement that if somebody writes, then Government will be requested to do something like that. I wrote to you about 3 or 4 days back.

MR. SPEAKER: I have passed it on.

SHRI C. M. STEPHEN: I would like to know from the Government at least this, "The documents are with them, it is for them to make only a statement—whether they are going to make a statement and when they are going to make a statement. This is a matter which came up in the House. It was closed by a decision by you. Therefore, I would like to get some information as to whether and when the Prime Minister will make a statement.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, the communication, as you said, has been received by the Prime Minister, and a statement will be made on Monday.

MR. SPEAKER: Now Calling Attention, Shri Kanwar Lal Gupta.

(Interruptions)\*\*

MR. SPEAKER: No, no. You have not given any notice. I will not allow it. You must give notice. We must go according to the rules.

(Interruptions)\*\*

MR. SPEAKER: I won't allow anything. Don't record anything.

(Interruptions)\*\*

MR. SPEAKER: You cannot have different rules for different persons. Now, Mr. Kanwar Lal Gupta. He is not here, Mr. Harikesh Bahadur.

SHRI JYOTIRMOY BOSU: Yesterday, Sir, in obedience to the Chair, I sat down.

MR. SPEAKER: In obedience to the Chair, again sit down please.

(Interruptions)\*\*

MR. SPEAKER: No, no. Don't record.

(Interruptions)\*\*

MR. SPEAKER: I have given full opportunity. On Monday, there will be the adjournment motion. Mr. Harikesh Bahadur.

(Interruptions)\*\*

अध्यक्ष महोदय: प्राप सीमवार को इस पर बात करिए

MR. SPEAKER: Don't record.

(Interruptions)\*\*

MR. SPEAKER: Order, order, please. Please go on, Mr. Harikesh Bahadur.

12.15 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED BLACK-LISTING OF CERTAIN COMMENTATORS, WRITERS, JOURNALISTS AND MEMBERS OF PARLIAMENT BY A.I.R. AND DOORDA-SHAN

श्री हरिकेश बहादुर (गोरखपुर) : अध्यक्ष महोदय, मैं प्रविलम्बनीयों को महत्व के निम्नलिखित विषय की ओर ध्यान और प्रसारण मंत्री का ध्यान दिखाना हूँ और प्रार्थना करता हूँ कि वे इन के ऊपर एक बयानबद्ध करें :

"भाकामबाणी और इतरबर्ग द्वारा कुछ समीक्षकों, लेखकों, पत्रकारों तथा सत्सत् सदस्यों के बहिष्कार के समाचार।"